NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

COMPANY APPEAL (AT) NO. 294 OF 2019

In the matter of:

Juggilal Kamlapath Jute Mills Company Ltd ...Appellants

Vs

Yashdeep Trexim Pvt. Ld. & Ors. ...Respondents

Present:-

For Appellants: Mr. Buddy Ranganathan, Mr. CS Chauhan, Advocates.

For Respondents: Mr. Avneesh Garg & Mr. Atanu Mukherjee, Advocates for

R-1.

Mr. Sadapura Mukhrjee, Advocate for R-2.

ORDER

16.03.2020- Heard learned counsel for the parties at length. **Judgement reserved.**

(Justice Jarat Kumar Jain) Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra) Member (Technical)

Bm/kam